

Application for grant of Certificate of Registration rejected

June 7, 1999

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of a certificates of registration submitted by the undernoted financial companies:

Name of the Company	Rejected on
1. M/s Trikone Finance (India) Limited, 'B'-143 Sector C, Mahanagar, Lucknow.	3.6.1999
2. M/s Trikone Leasing Company Limited, 'B'-143 Sector C, Mahanagar, Lucknow.	3.6.1999

As such, the above companies cannot transact the business of Non-Banking Financial Institutions as defined in Clause (a) of Section 45-I of the RBI Act, 1934.

**Ajit Prasad
Manager**

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